

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 89 of 2014 &
IA 167 & 196 of 2014**

Dated : 20th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Vandana Vidyut Ltd. Raipur & Ors. Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. S.C. Sood

Counsel for the Respondents(s) : Ms. Swapna Seshadri for R.1

ORDER

Post the matter on **12.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js